NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 03/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th May, 2017, 10.30 A.M.

Name of the Company Under Section		Nicco Corporation Ltd.		
		14		IBC
SI No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2.	Kunal Bas Annalo Basi	reggee; RP. ?	For Risolution	Letter man
1	Rabul An	ddy	Nico Corporation	Rah Kly. 18/5/17.

ORDER

Ld. Counsel for the petitioner and the respondent as well as the Resolution Professional himself is present.

Order pronounced. Certified copy of the order may be issued, if applied for, upon compliance of all requisite formalities.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)